

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7991/2022

NARESH KUMAR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

)

Date : 24-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
[IN CHAMBER]

For Petitioner(s)

Mr. Ajit Kumar Ekka, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Learned counsel for the petitioner seeks more time to effect service of notice upon unserved respondent Nos. 7,16,18 to 20, 25, 34, 37 and 39.

List the matter after four weeks.

(SHUBHAM YADAV)
SENIOR PERSONAL ASSISTANT

(NAND KISHORE SHARMA)
BRANCH OFFICER(NSH)